

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:265  
ANSWERED ON:11.12.2014  
RESTRUCTURING OF CIL  
Chowdhury Shri Adhir Ranjan

**Will the Minister of COAL be pleased to state:**

- (a) whether the Government proposes to restructure the Coal India Limited (CIL) for improving operational efficiency, if so, the details thereof;
- (b) whether the consultancy firm selected for the purpose has submitted its report;
- (c) if so, the details thereof including the recommendations made therein; and
- (d) the action taken/ proposed to be taken by the Government on the recommendations made on the subject?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY  
( SHRIPIYUSH GOYAL)

(a) to(d): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) in respect of Lok Sabha Starred Question No. 265 for reply on 11.12.2014 asked by Shri AdhirRanjan Chowdhury

(a ) to (d): Based on the recommendations of the Expert Committee on Road Map for Coal Sector Reforms also known as T.L. Shanker Committee to consider restructuring of CIL during the XII Plan period, Ministry of Coal has instituted a Study on restructuring options for Coal India Limited by engaging M/s Deloitte Touche Tohmatsu India Pvt. Ltd a Consultant after following due procedure. The Consultant has submitted its Interim Report in October, 2014. This was discussed with Coal Companies and Coal India Limited (CIL).

In the Interim Report, the Consultant had broadly suggested three Restructuring options for CIL as mentioned below:

Option I - Reform Holding Company & Subsidiaries through internal changes in structure, systems and Roles

Option II - Create Independent Mega Regional Companies

Option III - Phased creation of independent Entities with continuation of holding company during transition.

In the same Interim Report, they also suggested restructuring model of Central Mine Planning and Design Institute Limited (CMPDIL), a subsidiary of CIL with the following options:

i) Option I – CMPDI as an autonomous body under MoC

ii) Option II – CMPDI remains a CIL subsidiary with a sector planning department

iii) Option III – Two separate organizations, one remains a subsidiary of CIL and the other acts as a sector planner under the MoC.

The Consultant has not submitted the Final Report after taking into consideration the views/ concerns expressed by the Coal Companies on the Interim Report.